

tratively approved for Rs. 9,24,900/- in November, 1981. The proposal for the construction of bypass at an estimated cost of Rs. 306.00 lakhs has been included in the Sixth Five Year Plan (1980-85).

Detailed survey, investigations, preparation of plans and estimate for the acquisition of land is nearing completion. Land is expected to be acquired by the end of June, 1982 and thereafter the taking up of the work of construction of the bypass will be considered subject to availability of funds.

#### **Recruitment of Principals in Govt. Senior Secondary Schools in Delhi**

720. SHRI DOONGAR SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the policy regarding the recruitment of Principals of Government senior secondary schools in Union Territory—Delhi.

(b) whether it is a fact that many court cases were initiated during the last two years with regard to promotion to the posts of Principal and there are still about 115 posts of Principals lying vacant;

(c) whether it is also a fact that no direct recruitment to the post of Principal has been made in spite of a fixed quota of direct recruitment provided in the recruitment rules and the quota has been utilised to promote favoured ones; and

(d) if so, reasons for not resorting to direct recruitment as per the recruitment rules?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The posts of Principal are filled in accordance with the recruitment rules. The said rules provide that 50 per cent posts should be filled by promo-

tion, failing which by recruitment and 50 per cent posts should be filled by direct recruitment.

(b) According to information furnished by the Delhi Administration, there are numerous Writs and Counter-Writs pending in the Delhi High Court. In the circumstances, the Delhi Administration is not able to fill 80 vacant posts of Principals.

(c) Necessary action is being taken by the Delhi Administration to fill up the posts by direct recruitment through the Union Public Service Commission.

(d) Direct recruitment could not be done so far due to representations from the Association of Vice-Principals for making changes in the recruitment rules.

#### **Kasganj-Anwarganj Section**

721. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) the steps being contemplated for improvement and development of the section Kasganj-Kanpur-Anwarganj on the M.G. route of N.E. Railway as a result of the opening of the B.G. from Lucknow to Samastipur;

(b) whether there is any proposal to convert this portion of track into B.G. and provide a new B.G. track from Kasganj to Etah on Northern Railway to fulfil the long-felt necessity of the people of the area, is under consideration;

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No improvement of Kasganj-Kanpur-Anwarganj section is contemplated except track renewals on condition basis.

(b) No.